

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**22. Company Appeal/161/2023**

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 29.04.2024**

**NAME OF THE PARTIES: Mr. Atul Chandrakant Jagdale**  
**V/s**  
**Registrar Of Companies, Mumbai**  
**Section: 252 (1) of Companies Act, 2013**

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**ORDER**

CS, Aditya Shah appeared for the Petitioner. Heard the submissions of the  
Counsel appearing for the Petitioner and **reserved for Orders.**

**SD/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**  
29.04.2024  
Sushil

**SD/-**  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**